

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29.11.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/37/2018
NAME OF THE PETITIONER(S) : FRESCO PELLI SPA
NAME OF THE RESPONDENT(S) : FUTURE PELLI INDIA PVT LTD & 5
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. M. VIDYA

Counsel for Petitioner y. p.

2. K. Mohan Prasad

Counsel for 2, 3 & 6 Resp

3. E. Malini

Counsel for 4 & 5

ORDER

At request of the parties, list this matter on 10.01.2020 for filing two page written submissions on the next date of hearing.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)

VS